

**F. No. N-15011/162/2024  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 04.09.2024

To,

Madhumita Kandu

8, OLD POST OFFICE STREET,  
(2ND FLOOR), CALCUTTA-700007  
124, SALKIA SCHOOL ROAD,  
HOWRAH-6. West Bengal.

**Subject: Removal of name of Madhumita Kandu (Reg No. 596) from the  
Central Notary Register- reg**

Madam

It has reference to your Notary Certificate of Practice and to say that the validity of the CoP was expired on 06.05.2018 as it was not renewed by you.

2 Accordingly your name is removed from the Notary Register w.e.f. 06.05.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By the order of the appropriate Government



**(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259**

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**